

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.1354/2013

New Delhi this the 30th August, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)**  
**Hon'ble Shri Raj Vir Sharma, Member (J)**

Nagina,  
Roll No. 2405002210,  
W/o Sh. Bharat Mor,  
R/o Gali No.5, Ward No.5,  
Pilpal Wali Gali, Adarsh Nagar,  
Gohana, Sonepat, Haryana,  
131301. ... Applicant

(By Advocate: None)

Versus

1. Staff Selection Commission,  
Through its Chairman,  
Block No.12, CGO Complex,  
Lodhi Road, New Delhi,  
110003.
2. The Secretary-cum-Controller of Examination,  
Staff Selection Commission,  
Block No.12, CGO Complex,  
Lodhi Road, New Delhi,  
110003.
3. Regional Director, NR,  
Staff Selection Commission,  
Block No.12, CGO Complex,  
Lodhi Road, New Delhi,  
110003. ... Respondents.

(By Advocate: Shri S.M.Arif)

(OA No.1354/2013)

(2)

**ORDER (ORAL)**

**Per Sudhir Kumar, Member (A):**

Case called twice. None for the applicant on both occasions. Learned counsel for the respondents in OA No.1354/2013/Review Applicant in the RA No.53/2015 is present and submits that while allowing the RA on 16.02.2016, a Coordinate Bench had accepted the proposition that this Tribunal had no jurisdiction to entertain OA No.1354/2013, as the posts in question are posts in the Food Corporation of India, which Corporation has not been notified to come under the jurisdiction of this Tribunal.

2. In view of this categorical finding recorded by the Coordinate Bench in Paras 4 to 6 of the order in R.A., the R.A. had been allowed, and the order passed in OA No.1354/2013 had been recalled.

3. Since the Coordinate Bench has already come to the conclusion that this Tribunal has no jurisdiction to entertain this OA, in respectful agreement with that finding, this OA is dismissed for want of jurisdiction. No costs.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

/kdr/